NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 460/(MAH)/2017 CA No.

CORAM:

Present: SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.06.2017

NAME OF THE PARTIES:

Sandeep Steels

Milton Engineering Works Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

SIDDHANT

SANGHVI

ADVOCATE (PETITION GR

ORDER C.P. No. 460/I&BP/NCLT/MB/MAH/2017

- 1. The Learned Representative from the side of the Petitioner is present.
- 2. This is the Petition under the I&BP Code.
- 3. The Learned Representative of the Petitioner has stated that there is some difficulty in service of Form No.5. Lessing time. Granted,

Adjourned to 30th June, 2017. 4.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 12.06.2017